

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **26.08.2022** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 317/2022 & IA No 675/2022	Rachapudi Sri Lakshmi V Argus Cosmetics Limited	Ramasubramaniam Raja	
2.	Company Appeal(AT)No 46/2022 & IA No 724/2022	Padmavathy Gunashekar V Argus Cosmetics LTD	H Siddarth	
3.	Company Appeal(AT) No 76/2022 & IA No 722,723/2022	Hyde Engineering + Consulting Inc V Karan Manocha	Pawan Jhabakh	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 110/2022	RadicoKhaitan Ltd V Mr. ShivaduttBannanje& 5 Ors	N.P. Vijay Kumar	Shivadutt Bannanje-R1
5.	Comp App (AT)(INS) No.274/2022 IA No.648/2022	Babu George V The Kerala State CoOperative Bank Limited	K.S.Jeyaganeshan	
6.	Comp App (AT)(CH)(Ins) No. 3/2022	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	Gayathri (Vakalat filed)
7.	Comp App (AT)(CH)(Ins) No. 106/2022	G. Sreevidhya V Karismaa Foundations P Ltd	R. Parthasarathy	Udian Sharma
8.	Company Appeal (AT) (CH) (Ins.) No. 101 of 2022 IA No.230/2022	Er.Manmohan Singh Jain &Arr V Tharuvai Ramachandran Ravichandran RP	Raj Jhabakh	S.Sathiyarayanan
9.	Comp App (AT)(CH)(Ins) No. 146/2022 & IA No. 337, 338, 339/2022	Sathish Kumar Thati Shareholder and Erstwhile Director of M/s Amoda Iron & Steel Limited V M/s Shakti International Pvt. Ltd., and Anr	Viswaraj Maharishi	
10.	Company Appeal (AT)(Ins)256/2022 & IA No 536,537,538/2022	Current Power Equipments Pvt Ltd V B.Ramana Kumar	B.Ramana Kumar	

11.	Comp App (AT)(CH)(Ins) No. 113/2022 & IA No. 264 & 265/2022	N.K. Hari Babu, Suspended Director Indowind Energy Ltd V Export – Import Bank of India &Anr	Ramalingam & Associates	T.Ravichandran-R1 B.Dhanaraj-R2
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(CH)(Ins) No. 117/2022 & IA No. 276/2022	RadicoKhaitan Limited V Mr. ShivaduttBannanje&Anr	N.P. Vijay Kumar	Lekha Chandrasekhar Caveator for R1
13.	TA No.227/2021 in Comp App (AT) No.326 of 2020	Tricolite Electrical Industries Ltd. V Wipro Ltd.	Shiv Kumar Suri Shikhil Suri Ms.NikitaTapur and Ms.Shilpa Saini	Padmaja Kaul
14.	CompApp (AT) (CH)(Ins) No.78/2022 & I.A.No.157,158 & 159 /2022	Roxcel Trading Company GmbH V SathiyadeveiAlamuri RP & 4 Ors.	Savitha K.Jagadeesan	Ramaswamy
15.	Comp.App (AT) (CH)(Ins) No.83/2022 &I.A.No.164,165 & 166 /2022	K.S.Sreenivasan V T.Udayakumar, Ex-Director Landmark Housing Projects (Chennai) Pvt. Ltd && 2 Ors. WITH	Akshaya Manoharan	Imayavaramban
16.	Comp App (AT)(CH)(Ins) No. 53/2022 (IA No. 104,105 &106/2022)	K.S. Srinivasan V T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors.	Akashya Manoharan	Ramalingam& Associates Caveator for R3

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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